

TABLE NO. XVI
Statistical Analysis of Bills

<i>Sl. No.</i>	<i>Particulars of Bills.</i>	<i>1957</i>	<i>1958</i>	<i>1959</i>	<i>1960</i>	<i>1961</i>	<i>Total</i>
1	Bill published after leave to introduce was granted.	6	30	16	31	49	132
2	Bills published under the orders of the Governor/Speaker before introduction.	21	7	16	2	11	57
3	Bills referred to Select Committees	3	3	1	2	8	17
4	Bill referred to Joint Select Committees.	1	4	5	4	..	14
5	Number of Bills introduced in the Assembly.	27	37	32	33	60	189
6	Number of Bills passed by the Assembly and transmitted to the Council.	23	32	28	28	54	165
7	Number of Bills passed by the Assembly and transmitted to the Council and agreed to by the Council without any amendment.	23	30	28	27	53	161
8	Number of Bills returned to Assembly with amendments.	..	2	..	1	1	4
9	Number of Bills introduced and passed in the Council received in the Assembly and agreed to without amendments.	3	5	2	..	3	13
10	Number of Bills introduced and passed in the Council received in the Assembly and agreed to with amendments.	2	2
11	Number of Bills assented to by the Governor/President.	26	37	32	27	58	180 (Including Council Bills)
12	Number of Bills withdrawn by the Member in charge or not proceeded with or lapsed or put and lost	2	6	2	3	11	24